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Title: Need to protect lives and agricultural produce from wild-animal menace in Wayanad, Kerala.

SHRI M.I. SHANAVAS (WAYANAD): Respected Chairman, I would like to draw the attention of this hon. House to a very serious issue that is looming large not only in my constituency Wayanad but spread all over India. The issue relates to the man-animal conflict.

People are moving towards forests because of the explosion in the density of population and the wild animals like tiger, elephant, monkey, deer and wild goat are stepping into the domestic areas and attacking the paddy field, plantation and even human beings. About three weeks back, an incident took place in my constituency. Two tigers were let loose. One tiger attacked cows and sheep. It was caught, caged and then shifted to the forest. About three weeks back another tiger came out of the forest and began killing domestic animals. Cows and sheep were killed. A special task force was constituted to hunt it down. Tranquilizers were fired but it did not make any effect to the tiger. It began to attack the people. At last it was killed. The question is whose life is more important. Is the life of a tiger, elephant or wild animal important or life of a human being is more important? Something has to be done. A permanent solution has to be found out by the Central Government. The State Government cannot do all these things. Deep trenches should be made. Big wall and fencing should be made. The situation has reached to such an extent that the conflict between man and animal is becoming larger and larger and people are becoming inimical to them. People want that such animals should be shot dead. But we have to preserve the animal life and forest life. So, the Central Government should take all the precautions and evolve a permanent solution so that these animals should not come to the domestic areas.

MR. CHAIRMAN:

Shri M.B. Rajesh and

Shri P.K. Biju are allowed to associate with the matter raised by Shri M.I. Shanavas.